

Funding Programme for Voluntary Sector

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Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Planning Commission has recently set up its own direct funding programme for the voluntary sector in the country;

(b) if so, the details of the funding programme and the sphere of the schemes likely to be provided funds; and

(c) the criteria and qualifications of the voluntary agencies therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) to (b) The Planning Commission has recently finalised a scheme of financial assistance to voluntary agencies for building up self-managed people's institutions for participatory planning. Financial assistance in the form of recurring and non-recurring grant will be provided. The scheme, at present, has been approved for implementation on an experimental basis for a period of two years covering 20 projects in different locations. These voluntary agencies with legal status of a society registered for five years and with record of having set up at least one such successful project would be eligible for funding under the scheme.

Persons Below Poverty Line

468. SHRI SOBHANADREESWARARAO

VADDE: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the number of persons/families below poverty line by the end of 1992 and as on 28th February, 1993, State-wise;

(b) the number of people living below poverty line belonging to backward classes and SCs/STs, State-wise;

(c) whether there has been any increase/decrease in the number of those families in comparison to that of the last year; and

(d) the steps taken by the Government to bring these families above the poverty line?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) and (b) The Planning Commission estimates the State-Wise number of people/families below poverty line for the years for which data on household consumer expenditure from the National Sample Survey organisation on full sample basis are available. Latest State-wise estimates of poverty are available for the year 1987-88. Statement I giving number and percentage of population below the poverty line by States based on a methodology followed in the Planning Commission since 1979, is enclosed. In respect of Scheduled Castes and Scheduled Tribes, the State-wise estimates are available for 1983-84. Statement - II giving the percentage of people below poverty line is enclosed.

(c): The poverty estimates are not available year-wise.

(d) As for the steps, a number of programme are being implemented in order to improve the

quality of life of poor households. These include programmes for raising incomes and generating employment, such as Integrated Rural Development Programmes (IRDP), Jawahar Rozgar Yojana (JRY) and Nahru Rozgar Yojana (NRY). Benefits to Scheduled Castes/Sched-

uled Tribes are specifically earmarked in these programmes. In addition, Special Component Plan for Scheduled Castes (SCP) and Tribal Sub-Plan (TSP) are being implemented which are intended to reach benefits to the SC and ST families.

STATEMENT

Number and Percentage of Population below the poverty line by states 1987-88 (provisional)

Sl.No.	States & UTs.	No. of persons (lakhs)	% of persons
1.	Andhra Pradesh	195.70	31.7
2.	Assam	52.89	22.8
3.	Bihar	336.54	40.8
4.	Gujarat	73.25	18.4
5.	Haryana	18.15	11.6
6.	Himachal Pradesh	4.52	9.2
7.	Jammu and Kashmir	9.79	13.9
8.	Karnataka	136.46	32.1
9.	Kerala	48.98	17.0
10.	Madhya Pradesh	224.97	36.7
11.	Maharashtra	214.10	29.2
12.	Orissa	135.12	44.7

Sl.No.	States & UTs.	No. of persons (lacs)	% of persons
13.	Punjab	13.88	7.2
14.	Rajasthan	99.54	24.4
15.	Tamil Nadu	176.85	32.8
16.	Uttar Pradesh	448.34	35.1
17.	West Bengal	173.45	27.6
18.	Small States & UTs	14.2	7.7
19.	All India	2376.7	29.9

Note:- 1. The number of people below poverty line relates to the population as on 1st March, 1989.

STATEMENT-II

Percentage of Persons below the poverty line-1983-1984.

States	Scheduled Castes		Scheduled Tribes		All Population	
	Rural	Urban	Rural	Urban	Rural	Urban
Andhra Pradesh	51.0	43.31	48.4	43.3	38.67	29.52
Assam	21.9	42.8	25.5	20.2	23.76	21.56
Bihar	71.1	52.2	64.9	39.8	51.35	37.04
Gujarat	39.9	19.3	52.1	56.6	27.62	17.34
Haryana	27.9	40.1	0	39.3	15.19	16.92
Himachal Pradesh	23.5	11.7	7.5	11.5	14.01	7.99
Jammu and Kashmir	32.9	27.5	0	0	16.40	15.81
Karnataka	56.1	36.6	59.9	45.2	37.49	29.19
Kerala	43.9	42.2	36.1	51.7	26.05	30.09
Madhya Pradesh	59.3	45.8	67.1	34.0	50.30	31.09
Maharashtra	55.9	44.8	58.7	41.3	41.50	23.33
Orissa	54.9	40.3	68.9	52.8	44.76	29.29

States	Scheduled Castes		Scheduled Tribes		All Population	
	Rural	Urban	Urban	Rural	Rural	Urban
Madhya Pradesh	21.8	33.0		15.4	10.87	21.00
Rajasthan	44.9	33.7		63.7	36.63	16.12
Tamil Nadu	59.4	54.5		50.9	44.08	30.89
Uttar Pradesh	57.3	46.3		45.8	46.48	40.25
West Bengal	52.0	41.3		58.6	43.84	26.52
All India	53.1	40.4		58.4	40.4	28.1